

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3624  
ANSWERED ON:19.03.2013  
LAND RECORDS OF LAKSHADWEEP  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the land records in the Lakshadweep Islands are being maintained meticulously under the revenue law;
- (b) if so, the details of the land records registered during each of the last three years and the current year;
- (c) whether the Government has received any complaints regarding non registration of land records by the officers concerned of the Union Territory of Lakshadweep during the said period;
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) the steps taken by the Union Government to ensure registration of land and maintenance of records in the Union Territory?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes Madam.

(b): Year wise details are:-  
2010" 973  
2011" 1139  
2012" 993  
2013" 140

(c): No Madam.

(d): Does not arise in view of (c) above.

(e): The UT of Lakshadweep Administration has issued an order dated 11/02/2013 to ensure that the registration of land transactions is not stopped.